

(b) Information is given in the enclosed statement [See Appendix CXL, Annexure No. 113].

(c) Candidates who are found to have indulged in unfair means in the examination are debarred from Commission's Examinations/Selection for a certain number of years depending upon the nature of offence and their candidature for that examination is also cancelled. This itself has deterrent effect. Further Supervisors and Invigilators have been issued instructions to ensure that candidates do not indulge in any kind of unfair means in the examination. A number of measures have been taken to further minimise the possibility of any malpractices. These broadly pertain to:

(i) Tightening of security by appropriately segregating the sensitive Branches, regulating entry providing double-lock system wherever necessary.

(ii) Detailed procedural changes with a view to preventing any possible access to printed Question and tampering with answers sheets/answer books.

Death of a doordarshan cameraman in Gorakhpur

3195. SHRI NAGEN SAIKIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a cameraman (Grade I) of the Gorakhpur Doordarshan centre had applied for his transfer due to unsuitability of the climatic conditions of the place due to his illness;

(b) whether his appeal was not considered and he collapsed; and

(c) whether any enquiry has been made and taken action in this regard?

THE MINISTER OF STATE IF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): (a) No, Sir.

(b) and (c) Do not arise.

Panel of journalists for parliamentary reporting

3196. SHRI T. R. BALU:

SHRI V. GOPALSAMY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to answer to Unstarred Question 75 given in the Rajya Sabha on the 21st February, 1986 and state:

(a) what are the names of the experienced journalists in Parliament reporting maintained by Information and Broadcasting Ministry as on date and, Ministry-wise;

(b) whether any names have been included in any Ministry panel during the last three years, if so, what are the names of the journalist and newspaper/weekly/magazine/news agencies for which he/she has been employed;

(c) whether there is any proposal to include more names in the near future, if so, whether open circular is likely to be issued and circulated among the concerned;

(d) what is the number of those journalists in the panel represent small and medium newspapers/weeklies/magazines; and

(e) whether any of the journalists from regional language papers/weeklies/magazines have been included in the panel in the past; if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA):

(a) The Information and Broadcasting Ministry does not maintain the names of journalists experienced in reporting/proceedings in the Parliament for the electronic media. This list is maintained by the media themselves. There is also no Ministry-wise list.

The names of the journalists whose services are requisitioned for the programme "Today in Parliament" and "This Week in Parliament" in English and for the programme "Sansad Samachar" and "Is Saptah Sansad Mein" in Hindi are given in the enclosed Statement I and II (See below).